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CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

OA. 350/1507/2018

Date of order: 08.08.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

***Asim Kumar Midya***  
***Vs.***  
***D/o India Post***

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. B.B. Chatterjee, Counsel

**O R D E R (Oral)**

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that the applicant wants to withdraw the present OA as he does not wants to pursue the matter further.

2. Accordingly, OA is disposed of as withdrawn.
3. Memo of withdrawal dated 04.08.2019 is taken on record.

(Dr. Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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